

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18-09-2020 AT 10.30 AM THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA ,MEMBER (JUDICIAL)  
SHRI.S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/1366/2019 IN  
PETITION NUMBER : CP/1408/2019  
NAME OF THE PETITIONER(S) : SIMPSON & COMPANY LTD  
NAME OF THE RESPONDENT(S) :  
UNDER SECTION : 66 OF CA 2013

**ORDER**

Ld. Senior Counsel Mr. P.H. Arvinth Pandian for the Applicant is present.  
Ld. Counsel Mr. Karthik Seshadri appears on behalf of the minority  
shareholder.

Counsel for the minority shareholder is permitted to peruse the Valuation Report  
of the Applicant.

List the matter on **16.10.2020** for hearing.

-sd-

**[S. VIJAYARAGHAVAN]**  
**Member (Technical)**

-sd-

**[R. SUCHARITHA]**  
**Member (Judicial)**

VS